



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.07.2026

NOTICE

Please take notice that the following matters listed in the Supplementary Cause List of Court – II on 28.07.2026 at 10:25 AM for pronouncement will not be taken up. The next date of pronouncement of judgment in the matters is **29.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 607 of 2025 & I.A. No. 2332, 2333 of 2025 (For Judgment)	Sturdy Industries Ltd., Through Its RP Anurag Goel Vs. Surya Irrigation Pvt. Ltd.	Rishi Singhal	Amrita Sarkar Gaurav Bhardwaj
2.	Comp. App. (AT) (Ins) No. 597 of 2025 (For Judgment)	The South Indian Bank Ltd. Vs. Brijesh Singh Bhadauriya, IRP for RCI Industries and Technologies Ltd. & Anr.	A. Karthik	Abhishek Anand Karan Kohli Palak Kalra Swanil Gupta- for SRA

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar